

33

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 06.06.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.12/ 2017	-	Admi-ssion	241, 242, 97 & 98	Satish Keshava Murthy & Others Vs Auin Research & Development Pvt. Ltd., & Others.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	P. K. PANDE	Petitioners	S. Pradip

PCS for petitioner is present. He is directed to file an interlocutory application for any interim relief sought for. Further, he has reported that he has filed an amendment petition. Registry is directed to issue notice to Respondents No.1 and 2. Petitioner to collect notices from the Registry and serve.

List it on 06.07.2017.


MEMBER (J)


MEMBER (T)